

**Vayudoot Service from Bombay to
Nanded**

5866. SHRIMATI SURYAKANTA PATIL:
Will the Minister of CIVIL AVIATION AND
TOURISM be pleased to state:

(a) whether the Vayudoot service from
Bombay to Nanded has been withdrawn;

(b) if so, the reasons thereof;

(c) whether there is any proposal to re-
introduce the service;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND
TOURISM (SHRI GHULAMNABIAZAD): (a) to
(e). Due to shortage of aircraft, services to
Nanded have been withdrawn. Reintroduction of
services to Nanded will depend on the
availability of aircraft.

[*Translation*]

Rural Electrification

5867. SHRI SURYA NARAIN YADAV: Will
the Minister of POWER be pleased to state:

(a) the district-wise number of villages
electrified and of electrified in Bihar, Madhya
Pradesh and West Bengal so far, separately,

(b) the time by which the electrification is
likely to be completed in the remaining villages
of Bihar; and

(c) the target fixed for 1992-93 and the
achievement made in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF POWER (SHRI P.V.
RANGAYYA NAIDU): (a) The district-wise
number of electrified and unelectrified villages
as on 31.3.1992 in Bihar, Madhya Pradesh and
West Bengal is given in Annexure-I, II, III
respectively.

(b) The remaining villages in Bihar will be
electrified during the 8th and subsequent Five
Year Plans based on availability of funds and
other resources.

(c) Target and achievement in respect of
village electrification during the year 1992-93
(upto the end of Feb., 1993) in respect of the
States of Bihar, Madhya Pradesh and West
Bengal are as under:

S.No.	Name of the State	Target for village electrification during 1992-93	Achievement upto Feb., 1993
1.	Bihar	365	142
2.	Madhya Pradesh	650	389
3.	West Bengal	430	387

STATEMENT - I

District-wise villages electrified and not electrified in Bihar as on 31.3.1992 (Prov.)

Sl.No.	District	Villages electrified	Villages not electrified
1.	2.	3.	4.
1.	Patna	1392	0
2.	Nalanda	1040	0

<i>Sl.No.</i>	<i>District</i>	<i>Villages electrified</i>	<i>Villages not electrified</i>
6.	Gaya	2821	0
4.	Jahanabad	190	680
5.	Nawadha	1014	0
6.	Aurangabad	1683	66
7.	Bhojpur]	1461	338
8.	Buxar]		
9.	Rohtas]	2438	565
10.	Bhabhuna]		
11.	Ranchi	1397	640
12.	Lohardaga	311	43
13.	Palamau]	1557	1709
14.	Garhwa]		
15.	Hazaribagh]	1628	1686
16.	Chatra]		
17.	Giridih	1288	1567
18.	E.Singhbhum]	2389	1976
19.	W.Singhbhum]		
20.	Dhanbad]	868	496
21.	Bokaro]		
22.	Gumla	620	772
23.	Bhagalpur]	1869	655
24.	Banka]		
25.	Munger]	1748	649
26.	Jamui]		
27.	Deoghar	1286	1037
28.	Dumka	1263	2444
29.	Godda	700	875

<i>Sl.No.</i>	<i>District</i>	<i>Villages electrified</i>	<i>Villages not electrified</i>
30	Sahebganj	986	1421
31.	Muzaffarpur	1381	348
32.	Sitamarhi	810	177
33.	Vaishali	1267	132
34.	East Champaran	1037	246
35.	West Champaran	946	417
36.	Saran	1353	217
37.	Siwan	1006	431
38.	Gopalganj	993	393
39.	Darbhanga	1037	21
40.	Madhubani	1047	0
41.	Samstipur	1164	0
42.	Begusarai	835	0
43.	Saharsa]	811	143
44.	Supaul]		
45.	Madhepura	377	0
46.	Purnea]	1446	1051
47.	Kishanganj]		
48.	Araria]		
49.	Kathiar	739	493
50.	Khagaria	285	0
	87*		
Total		46573	21688

* 87 villages electrified upto March, 1988 under State Plan the district-wise break-up not available.

Note: The balance inhabited villages yet to be electrified are provisional, as census figures for electrified inhabited villages are being reconciled.

STATEMENT - II*District-wise Villages Electrified and not Electrified in Madhya Pradesh as on 31.3.1992.*

<i>Sl.No. District</i>	<i>Villages electrified</i>	<i>Villages not electrified</i>
1. Indore	639	
2. Ujjain	1098	1
3. Mandsaur	1575	5
4. Chhindwara	1894	19
5. Bhind	891	
6. Bhopal	544	
7. Gwalior	751	36
8. Dewas	1032	36
9. Sehore	1009	3
10. Khandwa	1091	0
11. Shajapur	1065	
12. Shivpuri	1280	20
13. Narsinghpur	998	31
14. Datia	398	2
15. Sidhi	1790	31
16. Tikamgarh	880	
17. Morena	1248	45
18. Ratlam	1044	6
19. Chattarpur	1074	
20. Hoshangabad	1247	176
21. Khargone	1681	155

<i>Sl.No. District</i>	<i>Villages electrified</i>	<i>Villages not electrified</i>
22. Guna	1978	65
23. Dhar	1478	12
24. Durg	1664	160
25. Sagar	1647	221
26. Betul	1308	18
27. Seoni	1425	181
28. Balaghat	1134	143
29. Damoh	1011	182
30. Raigarh	1533	133
31. Bilaspur	3112	416
32. Raipur	3416	437
33. Rajnandgaon	2011	275
34. Satna	1527	237
35. Jhubua	1216	107
36. Jabalpur	1960	314
37. Surguja	2015	399
38. Raisen	1248	177
39. Vidisha	1299	220
40. Panna	932	15
41. Mangla	1831	271
42. Raigarh	1875	320
43. Rewa	1857	473
44. Shadol	1647	321
45. Bastar	2510	976
Total	64863	6489

STATEMENT - III

*District-wise villages electrified and not electrified in West Bengal as on 31.3.1992
(Provisional)*

<i>S.No. District</i>	<i>Villages electrified as on 3.92</i>	<i>No. of unelectrified villages as on 3.92</i>
1. Bankura	2137	1403
2. Birbhum	2213	16
3. Burdwan	2401	169
4. Coochbehar	1118	21
5. Darjeeling	499	160
6. Howrah	755	-
7. Hooghly	1874	25
8. Jalpaiguri	725	11
9. Malda	1596	19
10. Murshidabad	1779	148
11. Midnapore	4717	5751
12. Nadia	1254	1
13. 24 Parganas (North)	1482	137
14. 24 Parganas (South)	1727	398
15. Purulia	1376	1076
16. West Dinajpur	2367	669
Total	28020	10004

NFDC Assistance to Documentary Films

5868. SHRI RAM PRASAD SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria adopted for providing financial assistance for production of films by National Film Development Corporation (NFDC);

(b) the language-wise number of

documentaries for provided financial assistance by the NFDC during the last three years; and

(c) the details of films for which the Corporation propose to provide assistance during 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) Loans are granted for production of films based on aesthetically good and socially relevant themes in all Indian languages upto 75% of the total cost of production subject to upper limit of Rs. 15 lakhs. Loans carry simple interest at the rate of 17% per annum calculated on the day to day balance outstanding in the loan account. NFDC will be the world right controller of all the films financed by it. Loans are normally granted subject to adequate collateral security being offered by the applicant. In exceptional cases, the Board of Directors of NFDC may grant loans without collateral security where NFDC will be entitled to co-ordinate the sale/distribution of the film and in such cases, NFDC will charge 25% share in profits for the services rendered.

(b) During the last three years, NFDC has provided financial assistance for one sponsored documentary film in Marathi.

(c) Subject to receipt of adequate number of loan applications, NFDC proposes to provide financial assistance for at least 15 films during 1993-94 besides six films each under the 100% financing and NFDC-Doordarshan co-production scheme respectively.

Telephone Connections in U.P.

5869. DR. LAL BAHADUR RAWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list for telephone connections in Uttar Pradesh, district-wise and category-wise;

(b) the number of persons sanctioned

telephone during 1992-93, district-wise and category-wise;

(c) the number of telephone connections to be sanctioned during 1993-94, district-wise and category-wise; and

(d) the steps taken to sanction telephone connections to the remaining applicants.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (d). The information is being collected and will be laid on the Table of the the House.

[English]

Winding Up of Telecom Commission

5870. DR. Y.S. RAJSEKHAR REDDY: Will the Minister of Communications be pleased to state:

(a) whether there is a proposal to wind up the Telecom. Commission; and

(b) if so, the reasons therefor.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) Does not arise.

Planes taken on Lease

5871. SHRI RAM NAIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of foreign planes along with flight crews on lease with the Indian Airlines at Present;

(b) the details thereof in this regard;

(c) whether there is any proposal to return all